

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 503 of 2019

Ramjee Rai

... **Petitioner**

Versus

The State of Jharkhand and Ors.

... **Opposite Parties**

(Through V.C)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner

: Mr. Arvind Kumar Singh, Advocate

For the State

: Mr. Deepak Kr. Dubey, AC to AAG-II

06/Dated: 10th September, 2021

On the request of the learned counsels for the parties,
post this matter on 01.10.2021.

RKM

Sd/-
(Sd/- Chandrashekhar, J.)

/ /2021